THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/3055 /A

From :-Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To, Shri Dipankar Bora,

District & Sessions Judge,

Dima Hasao.

Dated Guwahati, 15 May, 2025.

Sub:-Casual leave.

Ref:-Your Letter No.DJ/DH/I-1/2025/984/Estt., dated 06.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 13.05.2025, along with station leave permission from the evening of 09.05.2025 till the morning of 14.05.2025, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/ 3056 /A, dated 15.5.2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)